

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

CORAM: HON'BLE K. ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL
CORAM: HON'BLE BINOD KUMAR SINHA- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.632/9/HDB/2019
NAME OF THE COMPANY	Nagarjuna Fertilizers and Chemicals Ltd
NAME OF THE PETITIONER(S)	BASF India Ltd
NAME OF THE RESPONDENTS(S)	Nagarjuna Fertilizers and Chemicals Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature

ORDER

No representation on behalf of both sides. Put up the matter on
17.04.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL

AS